GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:3081 ANSWERED ON:29.08.2013 JOINT VENTURES Rana Shri Jagdish Singh;Sainuji Shri Kowase Marotrao

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the details of industries in public sector in which developed countries have invested during the last three years and the current year, year and country-wise;
- (b) whether the developed countries have set up certain joint ventures in the said period;
- (c) if so, the details of the joint ventures set up in the country particulary in backward and tribal areas of Maharashtra in the said period, State/UTs-wise;
- (d) the investments made by other countries particularly by Japan in these Joint Ventures, separately;
- (e) whether the developed countries propose to make investment in other Joint Ventures, also in the current financial year; and
- (f) if so, the details thereof?

Answer

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

- (a): So far as Department of Heavy Industry (DHI) is concerned, presently 32 CPSEs are operating in the country. No developed country has invested in these CPSEs during the last three years and the current year.
- (b): No Joint Venture has been set up by the developed countries with the CPSEs under the administrative control of DHI during the said period.
- (c) & (d): Do not arise.
- (e) & (f): So far as DHI is concerned, a Memorandum of Understanding (MOU) was entered into between BHEL, Nuclear Power Corporation of India Limited (NPCIL) and M/s. Alstom, France in February, 2011 for formation of Joint Venture Company (JVC) for execution of Conventional Island (Turbine side) of Nuclear Power Plant for 700MWe and above. M/s. Alstom is currently inter-alia deliberating/exploring/examining various issues/aspects including arising out of Civil Liability for Nuclear Damage Act, 2010 along with NPCIL/BHEL.